

CENTRAL ADMINISTRATIVE TRIBUNAL  
JAIPUR BENCH, JAIPUR

**ORDERS OF THE BENCH**

**Date of Order: 23.08.2013**

OA No. 595/2013

Mr. Vinod Goyal, counsel for applicant.

Heard learned counsel for the applicant.

2. The present Original Application has been filed by the applicant against the transfer order dated 16.08.2013 (Annex. A/1) vide which he has been transferred from the post of Junior Engineer (Electric), O/o S.S.E. Power House, Ajmer to the O/o Carriage Work Shop, Bikaner on administrative grounds.
3. Learned counsel for the applicant submitted that the applicant wants to file representation before the competent authority against this transfer order dated 16.08.2013.
4. In the interest of justice, the applicant may file a representation against the transfer order dated 16.08.2013 (Annexure A/1) before the competent authority within seven days from today and if such representation is filed then the competent authority shall decide the same by a reasoned and speaking order.
5. Till the decision on the representation is taken by the competent authority, status quo qua the applicant shall be maintained in respect to his transfer order dated 16.08.2013.
6. With these observations and directions, the Original Application is disposed of with no order as to costs.

*Anil Kumar*  
(ANIL KUMAR)  
ADMINISTRATIVE MEMBER

Kumawat